

**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 24 -04-2021**

Morning Session	Afternoon Session
<p>HEARING/STEPS</p> <p>1.CC.873/2016 2.CC.6940/2017 3.CC.9770/2017 4.CC.1256/2018 5.CC.3692/2018 6.CC.10734/2018 7.CC.10778/2018 8.CC.1782/2019 9.CC.4610/2019 10.CC.7072/2019 11.CC.7427/2019 12.CC.9507/2019 13.CC.12834/19 14.CC.1014/20 15.CC.3813/2020 16.CC.8286/2020 17.PCR.35/2021 18.PCR.67/2021 19.PCR.138/2018 20.PCR.218/2021 21.PCR.221/2021 22.CC.8239/2021 23.PCR.286/2021 24.CC.6357/2014 25.CC.1483/2016 26.CC.9086/2017 27.CC.9088/2017 28.CC.2/2018 29.CC.2692/2019 30.CC.4080/2019 31.CC.6027/2020 32.CC.10970/2019 33.CC.534/2020</p> <p>EVIDENCE</p> <p>34.CC.3743/2017 35.CC.5771/2017 36.CC.9860/2017 37.CC.5978/2018 38.CC.10155/2018</p>	<p>EVIDENCE</p> <p>1.CC.1546/2019 2.CC.2571/2019 3.CC.5741/2019 4.CC.6256/2019 5.CC.6528/2020 6.CC.231/2009 7.CC.4703/2016 8.CC.2704/2017 9.CC.9948/2017 10.CC.3529/2018 11.CC.8093/2019 12.PCR.836/2019 13.CC.1185/2020 14.PCR.197/2021</p> <p>CHARGE/PLEA</p> <p>15.CC.3316/2017 16.CC.9254/2018 17.CC.1582/2019 18.CC.2143/2019 20.CC.2630/2019 21.CC.2630/2019 22.CC.7951/2019 23.CC.12146/2019</p>

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of Addl.Chief Judicial Magistrate
Bangalore Rural District, Bangalore
(Case List dated: 26.04.2021)**

1st Session Arguments/Evidence	2nd Session Arguments/Hearing
1.CC.8916/2013	1.PCR.313/2021
2.CC.3996/2015	2.PCR.314/2021
3.CC.4753/2015	3.PCR.317/2021
4.CC.321/2016	4.CC.5396/2015
5.CC.5960/2016	5.CC.8393/2018
6.CC.7600/2016	6.CC.6189/2018
7.CC.7872/2016	7.CC.811/2019
8.CC.7904/2016	8.CC.3181/2019
9.CC.717/2017	9.CC.11813/2019
10.CC.6878/2017	10.CC.81/2020
11.CC.7616/2017	11.CC.2271/2020
12.CC.8767/2017	12.CC.2272/2020
13.CC.9321/2017	13.CC.2605/2020
14.CC.962/2018	14.CC.3843/2020
15.CC.3148/2018	15.CC.4275/2020
16.PCR.691/2018	16.CC.8845/2020
17.CC.2642/2019	17.CC.8233/2021
18.CC.2826/2019	18.CC.4316/2018
19.CC.5953/2019	19.C.misc.199/2021
20.CC.5991/2019	20.CC.9898/2018
21.CC.10061/2019	21.CC.5380/2014
22.CC.11837/2019	22.CC.238/2019
23.CC.11925/2019	23.C.misc.138/2020
24.PCR.358/2020	24.CC.344/2021
25.PCR.31/2021	25.CR.131/2020
26.PCR.122/2021	26.CC.12107/2019
27.PCR.122/2021	27.CC.13960/2019
28.PCR.269/2021	28.PCR.241/2020

Note:All the advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**